

31.

11-9-02

MA 1977/02

OA 949/02

Present :- Applicant in person.

Shri Ravi Kant for Shri Anam Bhardwaj,
counsel for respondents.

Pages contained in MA-1977/02 for
extension of time to implement the Tribunal's
order in OA is allowed by granting four
~~week~~ weeks' time from today.

MA-1977/02, in the circumstances, is
disposed of
No further time will be granted.

(SAT Rizvi)
MA(A)

(Rajdeep Singh)
m(2)

(ent)